

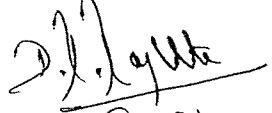
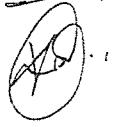
NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 26/9/2018

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)


APPLICATION NUMBER :  
PETITION NUMBER : CP/743/ (IB)/2018  
NAME OF THE PETITIONER(S) : SANGHVI MOVERS LTD  
NAME OF THE RESPONDENT(S) : REGEN INFRASTRUCTURE & SERVICES PVT LTD  
UNDER SECTION : 9 RULE 6

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE  
REPRESENTATION BY WHOM

1)	D.R. RAGHUNATHA	Counsel for the Petitioner	
2)	Kannan P.T. for M/s. For Mandel & Associates	Advocate for Respondent	

ORDER

Having both the parties reported that settlement is in progress, at their request,  
list this matter on 05.10.2018.

  
(S VIJAYARAGHAVAN)  
Member (Technical)

  
(B.S.V.PRAKASH KUMAR)  
Member (Judicial)